

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3737
ANSWERED ON:23.08.2004
MATHSTYA ASHARYA SCHEME
Saradgi Shri Iqbal Ahmed

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a proposal to release of balance Central Share of Rs.209.00 lakhs for construction of 5000 houses under Mathstya Asharya Scheme was submitted to the union Government;
- (b) if so, whether the Union Government has released Rs.1.00 crore as first installment and further release will be made on receipt of progress report and Utilization Certificate (U.C.);
- (c) if so, whether Utilization Certificate for Rs.113.48 lakh was sent to the Union Government to request to release balance share of Rs.34,875 lakhs; and
- (d) if so, by when it is likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a) to (d): Under the Centrally Sponsored National Scheme of Welfare of Fishermen, 5000 houses involving total cost of Rs.1500.00 lakh to be shared by central and State Government on 50:50 basis were sanctioned to Government of Karnataka in 1999-2000. The central share of Rs.750.000 lakh has been released in installments on receipt of Utilization Certificate and progress report from the State Government. Last and final installment of Rs.34.875 lakh was sanctioned to Government of Karnataka on 8th July, 2004.